

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.02.2026

ORDER NO. 15 of 2026

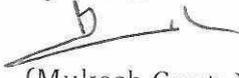
Hon'ble President is pleased to partially modify the roster order no 208 of 2025 for CESTAT, New Delhi on **13.03.2026, 20.03.2026, and 27.03.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 13.03.2026, 20.03.2026 and 27.03.2026 At 10:30 a.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST Appeals

Note:

1. On these dates, the Customs and Excise cases will be taken up by the above Bench after the hearing of CST matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar